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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/3/2017
NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD + 3
NAME OF THE RESPONDENT(S) : G. SHREEPAL SAMDARIYA
UNDER SECTION : 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Harsini
for respondent
Preeti Mohan

counsel for respondent

Harsini

Aruna Ganesh

Counsel for petitioner

[Signature]

ORDER

Ms Aruna Ganesh, counsel for petitioner present. Ms T Harsini, counsel for respondents present. Both the counsels reported that the matter is likely to be settled between the parties and the talks are going on in presence of their maternal uncle, Shri Hastimalji Nahar as a mediator. At request time extended to report on the final outcome of the settlement talks. Put up on **24.03.2017 at 10.30 A.M.**

[Signature]
(K.Anantha Padmanabha Swamy)
Member (Judicial)